

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.2788/2002

This the 14th day of January, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri V. Srikantan, Member (A)

1. Smt. Kiran Gupta,
W/o Shri N.K. Gupta,
R/o B-3/66-B, Lawrance Road,
Delhi.
2. Shri C.L. Chaudhry,
S/o Shri Deep Chand Chaudhry,
R/o Vill & P.O.-Sarna, District - Chandwara,
Madhaya Pradesh.

....Applicants

(By Advocate : Shri Sachin Chauhan)

Versus

1. Secretary,
Ministry of Science & Bio Technology,
Delhi.
2. Secretary,
Ministry of Finance,
Department of Expenditure,
New Delhi.
3. Secretary
Deptt. of Bio Technology, New Delhi .. Respondents

ORDER (ORAL)

Shri Justice V.S. Aggarwal, Chairman :

MA No.2393/2002

MA 2393/2002 is allowed subject to just exceptions. Filing of joint application is permitted.

OA No.2788/2002

By virtue of the present application, the applicants, who are working as Junior Analysts (Technical) in the Department of Bio-Technology, seek that they are entitled to the pay scale of Rs.7500-12000 in terms of the recommendations of the 5th Pay Commission. It is asserted that there are no promotional avenues for the post of Junior Analyst

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(Technical). Now consequent upon the upgradation of the scale of pay of Technical Assistant to Rs.6500-10500, the scale of pay of Junior Analyst (Technical) and that of Technical Assistant have become identical. Therefore, it has created anomaly. The applicants contend that the post of Junior Analyst (Technical) carries higher duties and responsibilities than that of Technical Assistant. In this regard, the applicants had submitted a representation dated 19.9.2000, a copy of which is on record, but no decision as yet stated to have been taken.

2. Keeping in view of the said facts when the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show-cause notice while disposing the present application.

3. It is directed that the respondent No.3 will consider the aforesaid representation and pass a speaking order preferably within four weeks from the date of receipt of a certified copy of this order and convey to the applicants.

4. The present OA is disposed of at the admission stage itself.

V. Srikantan

(V. Srikantan)
Member (A)

V.S. Aggarwal

(V.S. Aggarwal)
Chairman

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